

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 263 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021

Name of the Company:

Fakirsons Papchem Pvt Ltd
V/s
Hitkari Packaging Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Jaimin R Dave appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Due to both of us having some Covid related issues, this matter stands adjourned
to 22.06.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of April, 2021